# INDIA JURIS

## UNITED KINGDOM'S SMALL BUSINESS, ENTERPRISE AND EMPLOYMENT ACT IS HERE

The Act contains a number of measures which together represent significant change for companies and Companies House customers.

The Small Business, Enterprise and Employment Act received Royal Assent in March 2015. All companies will be affected in some way, as the Act changes legal requirements, including what one file with Companies House. This will impact company's systems and processes.

The changes with the highest impact will be delivered in the final stage, giving one more time to get his company ready. Changes may still happen as secondary legislation passes through Parliament.

Read more

# WORLD PRACTICE

Asia Europe USA UK Middle East Africa

## 22 August 2016

### In this issue:

 UNITED KINGDOM'S SMALL BUSINESS, ENTERPRISE AND EMPLOYMENT ACT IS HERE

#### **INDIA JURIS**

F-116 Lajpat Nagar-1 New Delhi - 110 024, India Ph: +91-11-29814816 / 29814817 Fax: +91-11-29815116 E: newdelhi@indiajuris.com www.indiajuris.com

#### **International Desks**

#### Asia & Australia

M.P.Mehani asia@indiajuris.com

#### Americas

Shivkumar Idnani americas@indiajuris.com

#### UK & Europe

Sameer Rastogi europe@indiajuris.com

#### Africa

Rahul Gupta africa@indiajuris.com

#### Middle East

Dinesh Sabharwal middleast@indiajuris.com